

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 75 of 2014 &
IA No. 145 of 2014**

Dated : 28th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
Nabha Power Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Sakesh Kumar for R.2
Mr. Tajender K. Joshi for R.1**

ORDER

The learned counsel for the Respondent seeks some time to file the Reply to I.A. Accordingly, she is directed to file the same on or before 09.05.2014 after serving copy on the other side.

Post the I.A. No. 145 of 2014 for hearing on **09.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js